

H
C.A.No. 992-993 OF 1997
PART-HEARD
ITEM No.101

Court No. 9

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos. 992-993 of 1997

REMCO INDS. WORKERS HOUSE BLDG. COOP. SOC.

Appellant (s)

VERSUS

LAKSHMEESHA M. & ORS.

Respondent (s)

Date : 19/08/2003 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Appellant (s)Mr. S.K. Kulkarni,Adv.
Mr. Shanmukhappa,Adv.
Mr. M. Gireesh Kumar,Adv.
Mr. Ankur S. Kulkarni,Adv.
Ms. Sangeeta Kumar,Adv.

For Respondent (s)Mr. S.S. Javali,Sr.Adv.
Mr. S.N. Bhat,Adv.
Mr. N.P.S. Panwar,Adv.
Mr. D.P. Chaturvedi,Adv.
Mr. Rishiraj Boorah,Adv.
Mr. Kh. Nobin Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. S.S. Javali, learned senior counsel, resumed his arguments at 10.40 a.m. and concluded at 12.55 p.m. Thereafter, Mr. S.K. Kulkarni, learned counsel for the appellant, commenced his arguments and concluded at 2.35 p.m.

Hearing concluded.

Judgement reserved.

[T.I. Rajput][Shelly Sengupta]
Court Master Court Master